

ble them to step up the implementation of their phased manufacturing programmes. The existing units manufacturing trucks have also been licensed to expand their capacities consistent with the Plan target to meet the expected increase in demand. It is expected that the production will substantially increase during the next one or two years when the manufacturing units complete their existing expansion programmes.

**COMMITTEE TO EXAMINE THE WORKING OF THE SCIENTIFIC AND INDUSTRIAL RESEARCH LABORATORIES IN THE COUNTRY**

329. SHRI M. S. OBEROI: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government have decided to appoint an inquiry committee to examine the working of Scientific and Industrial Research Laboratories all over India; and

(b) if so, what are the terms of reference of the Committee

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) and (b) It is not the Government but the Council of Scientific and Industrial Research which is appointing a Reviewing Committee to review the scientific work of the CS.I.R. and its Laboratories and make recommendations.

**PROF. BLACKETT'S INQUIRY INTO THE WORKING OF THE NATIONAL PHYSICAL LABORATORY, NEW DELHI**

330. SHRI M. S. OBEROI: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government have taken any action on the report made by Prof. Blackett, regarding the working of National Physical Laboratory, New Delhi; and

(b) if so, the details of the same?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) and (b) The report was placed before the Executive Council of the National Physical Laboratory who I

appointed a sub-committee to consider Prof. Blackett's suggestions and reconsidered by the Executives Council their implementation. The sub-committee's recommendations have been considered by the Executive Council on the 29th April. The CS.I.R. will now take up the recommendations for implementation.

**TRANSLATION OF CENTRAL ACTS INTO HINDI**

331. SHRI M. S. OBEROI: Will the Minister of LAW be pleased to state:

(a) whether Government have made any progress in the work of translation of Central Acts, Statutory Rules, etc., into Hindi; and

(to) if so, what is the progress made so far in this regard?

THE MINISTER OF LAW (SHRI A. K. SEN):

(a) Yes.

(b) Out of about 11000 pages of unrepealed Central Acts about 6000 pages have already been translated and published in Hindi so far. As regards Statutory Rules etc., out of 683 sets consisting of 23097 pages, 70 sets consisting of 1649 pages have been translated into Hindi and returned to the Ministries and departments concerned to be published by them.

**EXPANSION OF STEEL PLANTS**

332. SHRI M. S. OBEROI: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) what steps are being taken to increase the existing production capacity of the steel plants by the end of the Third Five Year Plan; and

(b) how many technical hands are being trained to meet the expansion programme?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) Steps taken to increase production capacity of different steel plants by the end of the Third Five Year Plan are indicated below:—

1. *Bhilai*.—The capacity of this plant is being expanded from one to 2.5 million tons. A credit contract has